

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1615
ANSWERED ON:30.07.2015
Purchase of Land
Shetty Shri Gopal Chinayya

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to take steps for making the right of the citizens for purchasing land in any State/ UT in India as fundamental right; and
- (b) if so, the details thereof?

Answer

MINISTER FOR RURAL DEVELOPMENT
(SHRI BIRENDER SINGH)

(a) & (b):Department of Land resources has not moved any proposal for making the right of the citizens for purchasing land in any States/UTs in India as a Fundamental Right. Further, Land and its management falls within the exclusive legislative and administrative jurisdiction of the respective States as provided under Entry No.18 of List II (State List) of the Seventh Schedule to the Constitution. The role of the Central Government in the field of land reforms is only of an advisory and coordinating nature.
